

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)**  
**TIS HAZARI COURTS: DELHI**


**CIRCULAR**

Pursuant to the directions of Hon'ble the Information Technology Committee, Hon'ble High Court of Delhi for use of URL ([https://Server IP/swecourtis/screen/main\\_screen.php](https://Server IP/swecourtis/screen/main_screen.php)) for the purpose to display the item number of the case during the VC proceedings. A training program has been scheduled for all the Readers / Ahlmads posted in Central & West District including Family Courts. The schedule of training program is as hereunder:-

Target Group	Venue	Date & Time	Resource Person
Ahlmads posted in Central & West District including Family Courts	<b>Room No. 135, Conference Hall,</b>	01.03.2024 (3.45 pm to 4.15 pm)	Sh. Rajeev Kumar & Sh. Sandeep Chand (District System Administrator)
Readers posted in Central & West District including Family Courts	<b>First Floor, Tis Hazari Courts, Delhi</b>	01.03.2024 (4.30 pm to 5.00 pm)	

All the Ld. Judicial Officers posted within Central & West District including Family Courts are requested to direct the Readers / Ahlmads posted under respective court to attend the training programme, as per schedule.

This issues with the approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

  
(Sunil Kumar Sharma)  
Additional Sessions Judge /  
Officer In-Charge (Computers)  
Tis Hazari Courts, Delhi

Ref. No. 16390 - 16620 /CIS-TRG.(94)/THC/2023

Dated : 28 FEB 2024

**Copy forwarded to information and necessary action to :**

1. All the Judicial Officers posted within the jurisdiction of Central and West District including Family Courts, Tis Hazari Courts, Delhi are requested to direct the Readers / Ahlmads posted under their kind control to attend a training programme, as per schedule.
2. Sh. Pawan Kumar Jain, Chairman (IT & Digitization)/Centralized Computer Committee, Rouse Avenue Courts Complex, New Delhi.
3. Sh. Rajeev Kumar & Sh. Sandeep Chand, JAV/District System Administrator are directed to impart the training, as per schedule.
4. In-Charge, IT-Cell, Delhi District Courts, Rouse Avenue Courts Complex.
5. PS to the Id. Principal District & Sessions Judge (HQs) with a request to place before Id. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
6. PS to the Id. Principal District & Sessions Judge (West) with a request to place before Id. Principal District & Sessions Judge (West), Tis Hazari Courts, Delhi.
7. Care Taking Branch, Central District, to make proper arrangement during the training program
8. Dealing Official (Website)/LAYERS (R&I, Central & West) to upload the same on official website/LAYERS software.

  
(Sunil Kumar Sharma)  
Additional Sessions Judge /